

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 313

IA-5035/2021

In

IB-510(ND)/2021

IN THE MATTER OF:

M/s. Bank Of Baroda

.... Petitioner/Applicant

Vs.

Saurabh Rathi

.... Respondent

Order under Section 95(1) of the IBC, 2016

Order delivered on 12.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS

HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant :

For the P.G. :

Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Shaurya
Shyam, Mr. Sagar Adv.

ORDER

IA-5035/2021

Ld. Counsel appears for the Applicant and Ld. Counsel appears for the Personal Guarantor.

No one has appeared on behalf of the Resolution Professional.

List the matter **on 18.04.2024** for arguments.

-Sd-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)